

SKIP TO MAIN CONTENT



Language



राष्ट्रीय मानव अधिकार आयोग, भारत  
NATIONAL HUMAN RIGHTS COMMISSION, INDIA



एकसह आरंभ - पच्चीस वर्ष - अरुंधत आशाएं  
NHRC • Twenty Five Years • Billion Hopes

[Home](#) [About Us](#) [Act & Rules](#) [Complaints](#) [Activities](#) [Publications](#) [Media](#) [Training & Research](#) [Contact Us](#) [RTI Act 2005](#)



## NHRC notices to the Chief Secretary, and the Director General of Police, Rajasthan over complaints of exponential increase in the incidents of crime against women in the State

New Delhi, 26th March, 2021

The National Human Rights Commission, NHRC, India has taken cognizance of complaints alleging that there has been an exponential increase in the incidents of crime against women in Rajasthan. Allegedly, 80,000 cases were registered in the State pertaining to the crime against women in the last one year. Out of which more than 12,000 are the rape cases. Giving the press clippings in support of the allegations, the Commission has requested for its intervention in the matter.

The Commission has observed that the allegations and the incidents appear to be serious in nature indicating violation of human rights. It appears that there has been an unabated crime against women in the State, which raises a question mark on the efficacy of the State Machinery in curbing such crimes. It is the cardinal duty of the State to protect the rights of the women and punish the perpetrators without fail.

Accordingly, the Commission has issued notices to the Chief Secretary, and the Director General of Police, Rajasthan directing them to enquire into the specific incidents and submit an Action Taken Report mentioning each of the incidents to the Commission within four weeks. They shall also inform the Commission about the steps being taken by the State for inspiring confidence in the women and the girls ensuring their safety and security in the State.

Highlighting the state of affairs with regards to crime against women, the complainant has drawn the attention of the Commission towards some of the following incidents happened in the last one month and has requested its intervention in the matter:

1. Kidnapping of a minor girl at Jalore, on 22.03.2021 and self-immolation by the mother of the victim because of inaction of the authority.
2. Gang-rape of a minor at Kota by more than 30 persons between 25.02.2021 to 06.03.2021.
3. Gang-rape victim was burnt alive at Hanumangarh on 05.03.2021.
4. Gang-rape of a woman at Kota on 06.03.2021.
5. Rape of a woman by the ASI when she came to lodge a report, on 07.03.2021.
6. Rape of a woman at Ajmer on 08.03.2021.
7. Disrobing and beating of the mother and the daughter on 09.03.2021.
8. Attempt to kidnap and rape of a teacher on 13.03.2021.
9. Attempt to rape of a woman at the DCP Office by the ACP, on 14.03.2021.
10. Rape of a patient in the ICU by the Nursing Person at Jaipur, on 15.03.2021.
11. Rape and making an obscene video of a woman on 15.03.2021.
12. Many incidents like gang-rape of a minor at Jhunjhunu, rape of a 6 year old child in Sri Ganganagar, sexual harassment of a girl in Bhilwara, kidnapping and rape of a minor at Alwar, rape and making of obscene video of a girl, on 18.03.2021.
13. Beating by use of lathi of a pregnant daughter at Village Sirana, Pali, on 19.03.2021.

\*\*\*\*\*

[Website Policies](#)

[Feedback](#)

[Directory](#)

[Rss Feeds](#)

[Help](#)

[Visitor Analytics](#)

[FAQ](#)

[Terms & Conditions](#)



Website Content Managed by **National Human Rights Commission India**  
Designed, Developed and Hosted by **National Informatics Centre( NIC )**  
Last Updated: 26 Mar 2021

